

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	PUJA AMIT AGARWAL VS KASTURI COMMODITIES PVT. LTD.
UNDER SECTION	SECTION 94(1)

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Matter is adjourned to **28/6/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**